NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 310 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: M/s Superior Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner(s):

Ms. Shreya Singhal, Advocate for the Petitioner

For the Respondent(s):

Ms. Lakshmi Gurung and Mr. Easha Kadian,

Counsels for Income Tax Department

Mr. Manish Raj, ROC

ORDER

Reply of the ROC has not been received by the Petitioners. Notice is duly accepted by the Counsel appearing on behalf of the Income Tax Department. Reply be filed before the next date of hearing.

To come up on 18th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)